

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.294-295 of 2020**

**IN THE MATTER OF:**

**State Bank of India**

**...Appellant**

**Versus**

**Visa Steel Ltd.**

**...Respondent**

**For Appellant:**

**Ms. Misha and Ms. Charu Bansal, Advocates**

**For Respondent:**

**Counsel appeared but did not mark appearance**

**O R D E R**

**19.03.2020** Counsel for Respondent states that he will file Reply by 20<sup>th</sup> March, 2020. Counsel for Appellant wants to file Rejoinder. Same may be filed within a week.

List the Appeal for admission (after Notice) on 20<sup>th</sup> April, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

[Alok Srivastava]  
Member (Technical)

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